

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat,
Srinagar/Jammu

Notification

Jammu, the 16th of April, 2024

S.O. 251 In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within the territorial jurisdiction of District Kishtwar in view of the General Elections of the Lok Sabha-2024.

S.No.	Name of the Officer (Dr./S/Shri)	Designation
01	Nadeem Ul Hassan	Sr.Lecturer
02	Mohd Irfan	Lecturer
03	Farooq Ahmad Giri	Sr.Lecturer
04	Arshad Hussain	Sr.Lecturer
05	Manzoor Ahmad Sirwal	Sr.Lecturer
06	Vidya Dhar	Sr.Lecturer
07	Arif Riyaz Saroori	Sheep Dev. Officer Paddar
08	Idrees	VAS, Chatroo
09	Mudasir Ayub	VAS Mughalmaidan
10	Amarjeet Kotwal	Lecturer

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government.

No. LAW-Powr/19/2022-10

Dated: 16 -04-2024

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Chief Electoral Officer, J&K.
- 3) Divisional Commissioner, Jammu.
- 4) Deputy Commissioner Kishtwar. This is with reference to **letter No.DCK/PS/24/F.No.02/192 dated 15-04-2024.**
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) S. O. Section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website.

Senior Law Officer
Department of Law, Justice and P.A.

